

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH - COURT NO. 3

EXCISE Appeal No. 13068 of 2013-SM

[Arising out of Order-in-Original/Appeal No 26-DEM-2012 dated 24.01.2013 passed by Commissioner of Central Excise, Customs and Service Tax-SURAT-I]

P K Biswal

.... Appellant

Director of M/s, Micro Polyester Pvt Limited,
2025-27, Jash Market, Ring Road, SURAT, GUJARAT

VERSUS

Commissioner of Central Excise & ST, Surat-I

.... Respondent

New Building, Opp. Gandhi Baug,
Chowk Bazar, Surat, Gujarat-395001

APPEARANCE :

Shri S. Suryanarayanan, Advocate for the Appellant
Shri Ashok Thanvi, Superintendent (AR) for the Revenue.

CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)

DATE OF HEARING : 28.07.2023

DATE OF DECISION: 03.08.2023

RAMESH NAIR :

Appeal disposed of. For order, see order of date in Excise Appeal No.
12331 of 2013.

**(Ramesh Nair)
Member (Judicial)**

KL